MEDICAL TEST OP GOVERNMENT SERVANTS

- *509. SHRIMATI SHOILA BALA DAS: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that candidates are required to undergo medical tests before they are employed as Government servants; and
- (b) if the answer to part (a) be in the affirmative, whether the candidates for Foreign Service or . for appointment as Ambassadors are also required to undergo similar medical tests; if not, •why not?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) Under the Fundamental Rules, no person may be substantively appointed to a permanent post in Government service without a medical certificate of health.

- (b) Candidates for the Indian Foreign Service have to undergo examination by a Medical Board before they are appointed to the Service. Non-officials appointed as Heads of Mission are not required to undergo a medical examination, as their appointment is temporary and for short periods only.
- SHRI M. P. N. SINHA: Are the Ministers and Deputy Ministers put to this test?

MR. CHAIRMAN: That question does not arise

SHRI C. G. K. REDDY: Why not, Sir? They are also Government servants.

MR. CHAIRMAN: This question refers to foreign missions.

INDIAN WOMEN EMPLOYED IN THE U.N.O. SECRETARIAT

- *510. SHRIMATI SHOILA BALA DAS: Will the PRIME MINISTER be pleased to state:
- (a) how many Indian women are employed in the United Nations Organisation Secretariat;

- (b) what is the basis of selection of candidates for appointment;
- (c) whether appointments are made on a contract basis; if so, for how many years the contract is signed usually;
- (d) whether the recruitment is made in India or outside India; and
- (e) whether the Government of India are consulted in the case of all appointments of Indian nationals in International Organisations of which India is a member?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) Six.

- (b) Under Art. 101 of the Charter of the U.N. "the paramount consideration is the necessity of securing the highest standards of efficiency, competence and integrity." The Article also requires that due regard shall be paid to the importance of recruiting the staff on as wide a geographical basis as possible.
- (c) Staff is generally on contract. Appointments are:
 - (i) Temporary indefinite; (ii) For a fixed term of one or 2 years; (iii) Permanent, reviewable after 5 years.
- (d) Recruitment is made at the headquarters of the United Nations.
- (e) In the case of Government officials, Government are always consulted. It is open to the International Organisation to consult Government in other cases also.

SHRIMATI SHOILA BALA DAS: What is the proportion of the Indian women to Indian men employed?

SHRIMATI LAKSHMI MENON: There are 52 out of whom 6 are women.

DR. P. C. MITRA: How many are married and how many unmarried?

SHRIMATI LAKSHMI MENON: One is married.